

**Annexure-2**

<b>Name of the corporate debtor</b>	<b>Senthil Papers and Boards Private Limited;</b>
<b>Date of commencement of liquidation</b>	<b>14/02/2019</b>
<b>List of stakeholders as on</b>	<b>24/04/2019</b>

**List of unsecured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identificati on No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Mr. M.Palanisamy	D.No.55/2, Perks Compound, Uppilipalayam, Coimbatore - 15.	14/03/2019	1088202884	1088202884	Un Secured Creditors	NIL	85.30	NIL	NIL	NIL	NIL	Related Party
2	Mr. A.Senthilkumar	213, ATD Street, Race Course, Coimbatore - 641018	14/03/2019	181065600	181065600	Un Secured Creditors	NIL	14.19	NIL	NIL	NIL	NIL	Related Party
3	Mr. O.Arumugasamy	213, ATD Street, Race Course, Coimbatore - 641018	14/03/2019	3000000	3000000	Un Secured Creditors	NIL	0.24	NIL	NIL	NIL	NIL	Related Party
4	Mr. T.N.Vetrivel	D.No.88, Rajiv Gandhi Nagar, Sowripalayam, Coimbatore - 28.	14/03/2019	3500000	3500000	Un Secured Creditors	NIL	0.27	NIL	NIL	NIL	NIL	Related Party
	<b>TOTAL</b>			<b>1275768484</b>	<b>1275768484</b>			<b>100</b>					